GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.1203 TO BE ANSWERED ON 22.12.2017

Environmental Clearance for Industries

1203. SHRI BHARATHI MOHAN R.K.: SHRI PR. SENTHIL NATHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there were some irregularities found in granting environmental clearances during the years 2006-2011 to start new industries and high rise buildings in the country and if so, the details thereof;
- (b) whether the Government proposes to bring any white paper in this regard;
- (c) if so, the details thereof;
- (d) whether the Union Government had sanctioned and accorded environmental clearance for any such projects of the corporate company near the coastal areas of Chennai near Adyar river estuary during the 2006-2011 period or earlier; and
- (e) if so, the details thereof

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) to (c) No Sir
- (d) & (e) As per the information available, the Ministry has not accorded environmental clearance to any project of the corporate company near the coastal areas of Chennai near Adyar river estuary during the period 2006-2011.
